

The Goa Ground Water Regulation (Amendment) Bill, 2022

(Bill No. 23 of 2022)

A

BILL

further to amend the Goa Ground Water Regulation Act, 2002 (Act 1 of 2002).

Be it enacted by the Legislative Assembly of Goa, in the Seventy Third year of the Republic of India as follows:-

1. Short title, extent and commencement.—

“(1) This Act may be called the Goa Ground Water Regulation (Amendment) Act, 2022.

(2) It extends to the whole of the State of Goa.

(3) It shall come into force on such date as the Government may, by notification in the Official Gazette specify.

2. Amendment of section 17— In the Goa Ground Water Regulation Act, 2002(Act 1 of 2002), (hereinafter referred to as the “Principal Act”), in section 17:-

For clause (B) b (ii) the following clause may be substituted, namely:-

“(b) (ii) for the second and subsequent offence, with fine which may extend upto rupees ten thousand, every time and/or sealing of the well”.

ANNEXURE

— 2 —

The Bill has been passed by the Legislative
Assembly of the State of Goa on 22nd July, 2022.

Dated

Speaker

I assent to this Bill.

Dated

Governor



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

**THE GOA GROUND WATER REGULATION
(AMENDMENT) BILL, 2022**

(Bill No. 23 of 2022)

(As passed by the Legislative Assembly of the State of Goa)

**GOA LEGISLATURE SECRETARIAT,
ASSEMBLY HALL, PORVORIM, GOA
JULY, 2022**

